

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.06.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 82 of 2020	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors.	Manisha Chaudhary	

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By the order of Hon'ble Acting Chairperson

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